to Questions 40

munist Party of India dated January 2, 1970, regarding the atrocities committed by the Central Reserve Police in Srikakulam District of (Andhra Pradesh) in the name of suppressing the Naxalile movement;

(b) if so, whether his Ministry has taken up the matter with the Government of Andhra Pradesh for putting a stop to such atrocities; and

(o) whether the Central Government have conducted any investigations in this regard and whether Government propose to institute a judicial enquiry into the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes Sir.

(b) The State Government have reported that the allegations are baseless.

(cj No Sir.

EXCAVATION WORK IN CHANDIGARH

*79. SHRI BABUBHAI M. CHINAI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state whether there is anj proposal under the consideration of the Archaeological Survey of India to undertake excavation work in Chandigarh where the Harappan culture has recently been discovered?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHA-NARA JAIPAL SINGH) : At the present stage the Archaeological Survey of India has no proposal to undertake excavation at Chandigarh. The Survey, however, had advised the Department of Ancient Indian Cultyre and Archaeology, Universirv of Punjab, to undertake exploration of the unbuilt area at the back of the site of discovery for which the survey can extend technical assistance.

TEMPLES IN PONDICHERRV

80. SHRI THILLAI VILLALAN : SHRI G. I>. SOMASUNDARAM : SHRI KANCHI KALYANA SUN-DARAM : SHRI S. SIVAPRAKASAM :

Will the Minister of EDUCATION AND YOUTH SERVICES he pleased to stale :

(a) whether Government have any proposal to enact a Central legislation for the purpose of protection and administration of temples in the Union Territory of Pondicherry; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHA-NARA JAIPAL SINGH) : (a) to (b) : The Ancient Monuments and Archaeological Sites and Remains Act 1958 was extended to the territory of Pondichcrrv with effect from the 1st October, 1963. Eight monuments were taken over *dc facie* and protected by the Archaeological Survey of India. Five of these are temples.

PAK AND CHINESE SPIES

81. SARDAR GURCHARAN SINGH TOHRA:

SARDAR NAR1NDAR SINGH BRAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fad thai Pak and Chinese spies are active in different parts of the Country;

(b) if so, the details thereof;

(C) the names of the places from where the Pak and Chinese spies have been arrested during the last six months; and

(d) the steps taken by the Union Govern merit in this regard ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) The Government have no such information.

(b) Does not arise.

(c) A statement is laid on the Table of the house. (See below).

(d) Vigilance is maintained by all concerned agencies of the Government to detect and curb such activities.

Statement, based on information received from Slate Governments/Union Territories, laid on the Table of the House, showing places from where suspected Pak Chinese spies were arrested during last six months.

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 P. S. Guru Har Sahai Amritsar Jalalabad (District Ferozepur) Adampur Batala (P. S. Dera Baba Nanak) Samra (District Amritsar) P. S. Jalalabad P. S. Ramdas Sujjaapur, Dist. Gurdaspur Bhagtana (Distr. Gurdaspur) 	
 Lakha Musahab, Distt. Ferozepur 	- Punjab
 Khilchi Qadim (Distt. Ferozepur) Ladoke (Distt. Ferozepur) Ladoke (Distt. Ferozepur) Kot Raizada, Distt. Amritsar Village Rukna Mangla (Distt. Ferozepur) Bhuchar (P. S. Jhabal) Village Lelchian (Ferozepur) Jullundur Cantt. 	
19. P. S. Valtoha (Distt. Amritsar	
50 · · ·	
	laryana
21. Chandigarh Cha	ndigarh
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Information in respect of Assam, Jammu and Kashmir, Kerala, Rajasthan, West Bengal, Tripura and Himachal Pradesh is awaited and will be laid on the Table of the House.

U.G.C. PAY SCALES FOR PROFESSORS, Lecturers, etc., in Mysore Colleges

◆82. SHRI MULKA GOVINDA REDDY: Will th; Minister of EDUCATION AND YOUiH SERVICES be pleased to state :

(a) the prevent U.G.C. scales of pay and allowances of lecturers,'assistant professors, readers and professors in the three Universities of Mysore State;

(b) whether the same scales of pay have been given to the lecturers, assistant professors, readers and professors in the (/) Government colleges in Bangalore and in other parts of Mysore State; (//) in private colleges in Bangalore and in other parts of Mysore State;

(c) whether Government's attention has been drawn to the fact that the Lecturers in Government colleges in Mysore stagnate in the same scale of pay, even though they have put in more than 15 years of service;

(d) whether any steps arc being taken to give higher grades to such Lecturers who have put in more than 15 years of sen ice; and (c) what steps Government propose to take to bring the scales of pay of lecturers in Government colleges at par with their counterparts in the Universities?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) ; (a) to (e). A statement is laid on the Table of the Sabha.

(a) AM th.- three Universities in Mysore State hwve been following salary scales framed by the Government of India on th; recomm of the Urtivsrsiij Grants Commission :

Profei	Rs.	1100-50-!?'"	
	1600		
Readers	Rs.	700-50-1250	
Lecturers	Rs.	400-40-800-50-	
	950.		

On;-third of ire in ,!e of R ;. 1600-100-1800. There is no roit of Assistant Professor. lit addition the teachers are paid D^arness Allowance at State Government ra

(b) The seal s granted to the various catcboth the Government/

S of Bangalore and larts *i* f the Mysore State are indicated b.: $! < \s$:

Professionani Principal	Rs. 600-40-1000 plus special pay of Rs. 100 p.m.	
Professor	Rs. 400-30-700-40-900	
Reader-cum-		
Principal	800 plus special	
	pay of Rs. 100 p.m.	
Reader	Rs. 400-30-640-40-	
•	800	
Lecturer	. Rs. 300-25-600.	

(c) The State Government *h* reported to be seized of this question.

(d) Th.' m tttir is tinder consideration of the Government of Mysore.

(e) The S'ate Government does not propose to bring the pay scales of lecturers in Government co!!rg:s which arc under-graduate colleges, on par with their counterparts in ths Universities.